them, which is a German company has had experience.

Mr. Speaker: Next question.

Shri K. C. Sodhia rose-

Mr. Speaker: I have called the next question.

INDIAN CO-OPERATIVE CONGRESS

*1468. Shri Jhulan Sinha: Will the Minister of Food and Agriculture be pleased to state the action taken or proposed to be taken to implement the recommendations of the First Indian Co-operative Congress particularly in respect of (i) organisation of marketing and trading on Co-operative lines; (ii) construction and maintenance of public works through Co-operative agencies; and (iii) establishment of a Central Co-operative Council for coordination of Co-operative activities all over the country and evolution of Co-operative thought and policy on uniform lines?

The Minister of Agriculture (Dr. P. S. Deshmukh): The resolutions of the Indian Co-operative Congress have been communicated to State Governments for necessary action. I may add that suggestions (i) and (ii), among others, have been taken note of in the development plans of several State Governments as well as in the Planning Commission's Report. As regards (iii) the Government of India do not consider it necessary to set up any Central Co-operative Council. I may add that there is an all-India body already in existence, and it is therefore not necessary to have a Central Co-operative Council.

Shri Jhulan Sinha: How far has the Central Government encouraged co-operative bodies for public work under it?

Dr. P. S. Deshmukh: So far, the matter has been really left to the State Governments and it is within their jurisdiction to help co-operation in all directions.

Shri S. N. Das: May I know whether there is any proposal to appoint a committee to enquire into the working of the co-operative movement in India?

Dr. P. S. Deshmukh: There is no such proposal with the Government at present.

RAJASTHAN BANKS EMPLOYEES (MEMORAN-DUM)

*1469. Shri Gidwani: (a) Will the Minister of Labour be pleased to state

whether it is a fact that a deputation of employees of the Rajasthan Banks submitted a memorandum to the Union Labour Minister on the 30th March, 1953 regarding their grievances and demands?

- (b) What were their grievances?
- (c) Have Government considered their demands?
 - (d) If so, what is their decision?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) to (d). A statement giving the required information is laid on the Table. [See Appendix IX, annexure No. 59.]

Shri Gidwani: May I know when the enquiries were instituted, and the steps taken?

Shri V. V. Giri: Several enquiries have been made by the Industrial relations machinery, and most of the grievances have been set right.

Shri Gidwani: When were the enquiries instituted?

Shri V. V. Girl: After receipt of the complaints, enquiries have been held. The Labour Inspector and the Conciliation Officers went to all the places and they set right the grievances to the greatest extent possible.

Shri Gidwani: May I know when the award of the Industrial Tribunal will be published, and what are its recommendations?

Shri V. V. Giri: It is going to be published within two or three days.

Shri Gidwani: Do Government accept the need for having an Inspector at Jaipur?

Shri V. V. Giri: We are considering it favourably.

NEW RAILWAY PROJECTS IN WEST BINGAL.

- *1470. Shri Banerjee: Will the Minister of Railways be pleased to state:
- (a) whether new railway lines are proposed to be constructed from Bolds railway station to Contal and from Contai to Digha straight in West Bengal;
- (b) whether new Railway lines are proposed to be constructed from Panchkura railway station to Tamluk;
- (c) whether new lines are proposed to be constructed from Chandrakona. railway station to Ghatal; and

(d) if the answers to parts (a), (b) and (c) above be in the affirmative. when these projects will be taken up for construction?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (2) No.

- (b) No.
- (c) No.
- (d) Does not arise.

Shri Banerjee: Is it under the contemplation of Government to take up this project at all, and if so, when?

Shri Shahnawaz Khan: For the present, the construction of these railway lines has been dropped. It is not being considered at the present time

Shri S. C. Samanta: Have any of these schemes been at any time considered by the Railway Board?

Shri Shahnawaz Khan: Each of these schemes has been considered from at various times by the Central Board of Transport, but as I said, it has been decided to drop them for the time being, because we are taking up only those important schemes which are included in the Five Year Plan.

Shri S. C. Samanta: May I know whether the question of constructing a railway line from Belda to Digha has been considered, because there there is a salt factory at Contai and a sanitorium at Digha?

Shri Shahnawaz Khan: Keeping in view all these important considerations, it has been decided to drop the proposal.

Prof. D. C. Sharma: May I know the procedure, the method and the principles that are followed in considering proposals new railway lines? for constructing

Shri Shahnawaz Khan: The matter is considered by the Central Board of Transport and the Railway Board. Priorities are fixed in the order of importance in which the new lines will further the completion and successful implementation of the Year Plan.

Prof. D. C. Sharma: I want to know the criteria that determine the want: to priority.

Mr. Speaker: That would require a very long answer.

ELECTRIFICATION OF RAILWAY LINES ON SOUTHERN RAILWAY

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- *1471. Shri Muniswamy: Will the Minister of Railways be pleased to
- (a) when the electrification of certain sections of Southern Railway as recommended by the Fuel Economy Committee, will commence; and
- (b) the length of railway line which will be covered by electrification between Trichinopoly and Madras Egmore?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The recommendations of the Committee are being examined and it is not possible to say at this stage what the final decision will be.

(b) Does not arise.

Shri Nanadas: May I know whether the Fuel Economy Committee has re-commended any line to be electrified in the Andhra State?

Shri Alagesan: They have recommended the electrification of the line between Madras and Bezwada.

Shrimati Ammu Swaminadhan: Is there any chance of the new rail link between Quilon and Ernakulam being electrified?

Shri Alagesan: That is under investigation.

Shri Vittal Rao: Has the committee suggested the discontinuance of the use of metallurgical coal for locomotives?

Shri Alagesan: It has gone into various subjects, and this is one.

RAILWAY COLLIERIES IN GIRIDIH

*1473. Shri Viswanatha Reddy: Will the Minister of Railways be pleased to state whether it is a fact that high grade metallurgical coal is available in the Railway collieries in Giridin?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): Yes.

Shri Viswanatha Reddy: Has Government got any estimate of the total availability of metallurgical coal in these collieries?

The Deputy Minister of Railways and Transport (Shri Alagesan): The question should be addressed to the Production Ministry.

Shri Viswanatha Reddy: May I know whether it is a fact that large quantities of metallurgical coal are